

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI
Company Appeal (AT) (Ins) No. 1231 of 2019

IN THE MATTER OF:

Anand Sonbhadra, RP of Shubhkamna Buildtech

Pvt. Ltd.

...Appellant

Versus

Arham Escon Pvt. Ltd.

...Respondent

Present: -

For Appellant: Mr. Abhishek Anand, Mr. Viren Sharma and Mr. Prateek Kushwahd, Advocates.

For Respondent: Mr. Arun Kathpalia, Sr. Advocate with Mr. Rakesh Sinha, Md. Gulam Akbar, Mr. Jeemon Raju K, Mr. Avinash Singh, Advocates for R-1.

Mr. U.N. Singh, Advocate for R-2

ORDER
(Virtual Mode)

15.03.2021 Parties have already filed their Written Submissions, which are taken on record.

Learned Counsel for the Appellant has commenced his argument but due to paucity of time the matter is adjourned.

Let the matter be fixed as 'Part Heard' on **09th April, 2021 at top of the list.**

Interim Order to continue till next date of hearing.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

SC/kam.